

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 120  
TP No. 114/CTB/2019  
(CP No. 216/MB/2017)  
IA No. 71/CTB/2020  
IA (Companies Act) No. 1/CB/2022  
IA (Companies Act) No. 41/CB/2024

**Proceedings under Section 241-242 Companies Act**  
**IN THE MATTER OF:**

Akash Shadija Global Pvt. Ltd.  
V/S  
S.K. Shadija Global Pvt. Ltd.

.....Applicant

....Respondent

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Ms. Gurpreet Chawla, Adv.

For the Respondent

:

**ORDER**

1. Ld. Counsel Ms. Gurpreet Chawla appears for the petitioner.
2. There is no representation for the respondent.
3. List the matter for reporting settlement on 22.08.2024.

Sd

**Rajeev Mehrotra**  
**Member (Technical)**

Sd

**Deep Chandra Joshi**  
**Member (Judicial)**